Declaration of Assets and Liabilities

I, Sulair Polyadar, son/daughter/wife of lete Sita Ram yadar. aged 92-03-70 years, belonging to broverment service and presently working as office Attendent. give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
No.	Cash	5000	5000	RAVINDRA KUHAR		
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	50,000	10,000			
			1			
(111)	Bonds, Debentures and Shares in companies	NIL	NIL			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L1-C prem - 7435	Lic prem. 7579	•		
(v)	Motor Vehicles (details of make, etc.)	HIL	NIC			
(vi)	Jewellery (give details of weight and value)	NIL	wold-sogn Josilver- sogn - 4,00000	n		
(vli)	Other assets, such as values of claims / interests	NIL	HIL		what val	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Dependant here means a person substantially dependent on the income of the

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	have to be indicated] Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	1 Ekar Ancestu Land 15,00000	12.5 Detto		,	
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	HIL	NIL			
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	3 Kalfra Builder 25,0000	g MIL			
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL			
(v)	Others (such as Interest in property)	HIL	NIL		-	

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	HIL		
(a)	(ii) Loans from financial institutions	NIL		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL		
	(b) dues to departments dealing with supply of water	NIL		
	(c) dues to departments dealing with supply of electricity	NIL		

	(d) dues to departments dealing with telephones	NIL	
	(e) dues to departments dealing with government transport (including alreraft and helicopters)	NIL	
	(f) Other dues, if any	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed, Give also Permanent Account Number (PAN)]	NIL	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	
-	(iii) Sales Tax [Only in case of proprietary business]	NIL	
	(iv) Property Tax	NIL	

GPF/CPF/PRAN No. PTS/BLA-1147 (M/F) Gender Date of Birth :-2 0 (DD/MM/YYYY) Class/Group C (A/B/C) Cadre (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District Bhagalpiur I hereby declare that the above details are true to the best of my

I hereby declare that the above details are true to the best of my knowledge and belief.

	Signature Sulain Praised yeder.
	Name of Employee: Sulan Pod yeardy.
Place: Patna!	Designation: OFFICE Attendent.
Oate:	Department:
	그 마이 경영과 보다가 하나 아니라 되었다면서 모든 사람이 되었다면 하다 하는 사람이 되었다.

Note:

Personal Detail

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.